

HIGH COURT OF GUJARAT

NOTICE OF LOK ADALAT

As per the guidelines issued by the National Legal Services Authority / Gujarat State Legal Services Authority, **3rd National Lok Adalat** is scheduled to be held in the High Court of Gujarat on **12-09-2026 (2nd Saturday)** on the below-mentioned subjects :-

Sr. No.	Subject
I	Criminal Compoundable Offenses
II	NI Act cases under Section 138
iii	Money Recovery Cases
iv	MACT Cases
v	Labour and Employment dispute cases
vi	Electricity, Water Bills and other bill payment cases (<i>excluding non-compoundable</i>)
vii	Matrimonial disputes (<i>except divorce</i>)
viii	Land Acquisition cases
ix	Services matters relating to pay and allowances and retiral benefits
x	Revenue Cases (<i>pending in High Court only</i>)
xi	Other civil cases (<i>such as rent, easmentary rights, injunction suits, specific performance suits</i>) etc.

The High Court of Gujarat is contemplating to hold the **National Lok Adalat** on the above-mentioned subjects, specified by NALSA for the matters pending in the High Court of Gujarat, on **12-09-2026**.

Advocates / concerned parties, interested to place their pending matters for settlement of dispute in the ensuing National Lok Adalat, are requested to contact the office of High Court Legal Services Committee at the below mentioned address / e-mail at legalaids-hcguj@nic.in along with the particulars of their matters **on or before 11-09-2026**. All are requested to co-operate and participate in the National Lok Adalat.

Office Address :-

High Court Legal Services Committee
1st Floor, Gujarat State Legal Services Authority Building,
High Court of Gujarat
Sola, Ahmedabad
(O):- 079 - 27664611-15 **Ext : 418**
(D):- 079 - 27665815
Email : legalaids-hcguj@nic.in

Date : 20.07.2026

Sd-
(Z A Sindhi)
Secretary
High Court Legal Services Committee